

# SUPREME COURT OF INDIA

(GRANT NO.64)

## Statement of Receipts and Disbursements for the year 2012-13

(Rupees in Crores)

S.No.	Head of Account	Actuals upto Jan, 2013	Corry upto Jan,2012	% Variation
	<b><u>Receipts</u></b>			
	<b>Consolidated Fund of India</b>			
	<b>Revenue Receipts</b>			
	Tax Revenue	5.04	4.13	22.03
	Non-Tax Revenue	2.69	2.35	14.47
	Grants-in-aid & contribution			
	<b>Capital Receipts</b>			
	Recovery of Loans	0.26	0.35	-25.71
	Other Non- DebtCapital Receipts			
	Public Debt			
	<b>Contingency Fund</b>			
	<b>Public Account</b>	112.63	145.6	-22.64
<b>A</b>	<b>Total Receipts</b>	<b>120.62</b>	<b>152.43</b>	<b>-20.87</b>
	<b><u>Disbursements</u></b>			
	<b>Consolidated Fund of India</b>			
	<b>Revenue Expenditure</b>			
	Plan			
	Non-Plan	109.28	106.01	3.08
	<b>Capital Expenditure</b>			
	Plan			
	Non-Plan			
	<b>Loans &amp; Advances</b>			
	Plan			
	Non-Plan	0.07	0.09	-22.22
	<b>Contingency Fund</b>			
	<b>Public Account</b>	97.87	121.7	-19.58
<b>B</b>	<b>Total Disbursements</b>	<b>207.22</b>	<b>227.8</b>	<b>-9.03</b>
<b>C</b>	<b>Net Cash Flow (A-B)</b>	<b>-86.6</b>	<b>-75.37</b>	

**Corry-Corresponding figure for Previous Year**

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr.Accounts officer

# Statement of Receipts for the year (2012-2013)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto Jan, 2013	Copy upto Jan, 2012	% Growth
	<b><u>Revenue Receipts</u></b>			
1	0021-Taxes other than Corp.Tax	5.04	4.13	22.03
2	0049-Interest Receipts	0.16	0.17	-5.88
3	0059-Public Works	1.05	1.1	-4.55
4	0070-Other Administrative Service	0.83	0.55	50.91
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.04	-0.09	-144.44
6	0210-Medical and Public Health	0.37	0.35	5.71
7	0216-Housing	0.24	0.27	-11.11
	<b><u>Capital Receipts</u></b>			
1	Servants	0.26	0.35	-25.71
	<b><u>Total:</u></b>	<b>7.99</b>	<b>6.83</b>	<b>16.98</b>

**Copy-Corresponding figure for Previous Year**

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

## SUPREME COURT OF INDIA

### Scheme Wise Statement of Expenditure for the year (2012-2013)

*(Rupees in Crore)*

S.No.		B.E. 2012-2013			Actual Exp upto -Jan, 2013			Coppo upto Jan, 2012		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	<b>Grant No.64</b>									
	Supreme Court of India	0	111.75	111.75		103.25	103.25		97.15	97.15
<b><i>COPPY- Corresponding figure for Previous year</i></b>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

**SUPREME COURT OF INDIA**  
(GRANT NO.64)

**Statement of Receipts and Disbursements for the year 2012-13**  
(Rupees in Crores)

S.No.	Head of Account	Actuals upto Feb, 2013	Coppy upto Feb,2012	% Variation
	<b><u>Receipts</u></b>			
	<b>Consolidated Fund of India</b>			
	<b>Revenue Receipts</b>			
	Tax Revenue	5.66	4.7	20.43
	Non-Tax Revenue	3.23	2.75	17.45
	Grants-in-aid & contribution			
	<b>Capital Receipts</b>			
	Recovery of Loans	0.29	0.38	-23.68
	Other Non- DebtCapital Receipts			
	Public Debt			
	<b>Contingency Fund</b>			
	<b>Public Account</b>	157.9	197.1	-19.89
<b>A</b>	<b>Total Receipts</b>	<b>167.08</b>	<b>204.93</b>	<b>-18.47</b>
	<b><u>Disbursements</u></b>			
	<b>Consolidated Fund of India</b>			
	<b>Revenue Expenditure</b>			
	Plan			
	Non-Plan	118.6	115.36	2.81
	<b>Capital Expenditure</b>			
	Plan			
	Non-Plan			
	<b>Loans &amp; Advances</b>			
	Plan			
	Non-Plan	0.1	0.1	0.00
	<b>Contingency Fund</b>			
	<b>Public Account</b>	124.61	179.71	-30.66
<b>B</b>	<b>Total Disbursements</b>	<b>243.31</b>	<b>295.17</b>	<b>-17.57</b>
<b>C</b>	<b>Net Cash Flow (A-B)</b>	<b>-76.23</b>	<b>-90.24</b>	

**Coppy-Corresponding figure for Previous Year**

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr.Accounts officer

# SUPREME COURT OF INDIA

## Statement of Receipts for the year (2012-2013)

*(Rupees in Crores)*

S.No.	Major / Minor Head	Collection Upto Feb, 2013	Copy upto Feb, 2012	% Growth
	<b><u>Revenue Receipts</u></b>			
1	0021-Taxes other than Corp.Tax	5.66	4.7	20.43
2	0049-Interest Receipts	0.18	0.19	-5.26
3	0059-Public Works	1.23	1.19	3.36
4	0070-Other Administrative Service	1.11	0.6	85.00
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.05	0.09	-44.44
6	0210-Medical and Public Health	0.4	0.39	2.56
7	0216-Housing	0.26	0.29	-10.34
	<b><u>Capital Receipts</u></b>			
1	Servants	0.29	0.38	-23.68
	<b><u>Total:</u></b>	<b>9.18</b>	<b>7.83</b>	<b>17.24</b>

*Copy-Corresponding figure for Previous Year*

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

**SUPREME COURT OF INDIA**

**Scheme Wise Statement of Expenditure for the year (2012-2013)**

*(Rupees in Crore)*

S.No.		B.E. 2012-2013			Actual Exp upto -Feb, 2013			Coppo upto Feb, 2012		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	<b>Grant No.64</b>									
	Supreme Court of India	0	111.75	111.75		112.16	112.16		105.99	105.99
<b><i>COPPY- Corresponding figure for Previous year</i></b>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.